

BILL NO. 03 OF 2013

The Delhi Appropriation (No.2) Bill, 2013



**(As passed in the Legislative Assembly of the
National Capital Territory of Delhi on 26th March, 2013)**

THE DELHI APPROPRIATION (NO. 2) BILL, 2013

A
BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the National Capital Territory of Delhi for the services in respect of the financial year 2013-14.

BE it enacted by the Legislative Assembly of the National Capital Territory of Delhi in the Sixty fourth Year of the Republic of India as follows:-

Short title.

1. This Act may be called the Delhi Appropriation (No. 2) Act, 2013.

issue of

Rs. 37450,00,00,000/-
from and out of
the Consolidated Fund
of the National Capital
Territory of Delhi for
the financial year
2013-2014

2. From and out of the Consolidated Fund of the National Capital Territory of Delhi, there may be paid and applied further sums not exceeding those specified in column (5) of the Schedule, amounting in the aggregate to the sum of rupees thirty seven thousand four hundred fifty crore only towards defraying the several charges which will come in the course of payment during the financial year 2013-2014 in respect of the services specified in column(2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the National Capital Territory of Delhi by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.



THE SCHEDULE
(See sections 2 and 3)

(Rs. in thousands)

DEMAND NO.	SERVICES AND PURPOSES	Sums Not Exceeding			
		Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total	
1	2	3	4	5	
1	Legislative Assembly Revenue	175000	8100	183100	
2	General Administration Revenue	1187950	100350	1288300	
3	Administration of Justice Revenue	4888900	1427080	6315980	
4	Finance	Revenue	2240650	50	2240700
		Capital	330000	..	330000
5	Home Revenue	3374200	6200	3380400	
6	Education	Revenue	51353250	15450	51368700
		Capital	1981000	..	1981000
7	Medical and Public Health	Revenue	33018550	8650	33027200
		Capital	650000	..	650000
8	Social Welfare	Revenue	29895400	..	29895400
		Capital	18565600	..	18565600
9	Industries	Revenue	3291250	350	3291600
		Capital	1592700	..	1592700
10	Development	Revenue	17679950	1770	17681720
		Capital	4657000	500	4657500
11	Urban Development and Public Works	Revenue	63073500	400	63073900
		Capital	89881200	..	89881200
	Public Debt	Revenue	..	30250000	30250000
		Capital	..	13270000	13270000
12	Loans	Capital	25000	..	25000
13	Pension	Revenue	1550000	..	1550000
Total			329411100	45088900	374500000



This Bill has been passed by the Legislative Assembly of the National Capital Territory of Delhi on the 25th March, 2013.

I hereby certify that the Bill is a Money Bill for the purpose of Section 24 of the Government of National Capital Territory of Delhi Act, 1991.

DELHI
Dated the 25th March, 2013


(Dr. Yoganand Shastri)
Speaker,

Legislative Assembly of the National
Capital Territory of Delhi

